तथ्य है कि कर्मचारी स्वास्थ्य बीमा निधि आदि से संबन्धित अपनी जिम्मेवारी को केन्द्रीय श्रम मंत्रालय राज्य की सरकारों को सोंपने का विचार कर रहा है;

(स) यदि हां तो इसके कारण क्या हैं?

The Deputy Minister of Labour (Shri Abid Ali): (a) The answer is in the negative

(b) Does not arise.

रेलवे यात्री संघ

१२०१. भी बलबन्त सिन्हा महनाः (क) क्या रेल मंत्री यह बतानें की कृपा करेंगे कि क्या प्रत्येक रेलवे जीन में रेलवे यात्री संख बन गये हैं ?

- (ख) यदि हां तो उन में से कितनों को अभिज्ञात किया गया है ?
- (ग) क्या य संघ सफल सिद्ध हुए हैं ?
- (घ) यदि ऐसा हतो उन्होंने क्या मुधार करने का सुझाव दिया है जिन्हें सरकार ने बाद में कार्यान्त्रित किया है?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Railway Passengers' Associations are not sponsored or organised by Railway Administrations. These Associations are, however, known to be functioning on their own in different areas served by Railways.

- (b) No official recognition as such is generally given by Railway Administrations to these Associations; but representatives of some of these Associations, some of whom are registered, serve on advisory or consultative committees.
- (c) Some of these Associations have been of help to the Railways in assessment of requirements of travelling public.
- (d) Suggestions made by them are examined, and those found acceptable are implemented.

Shri Balwant Sinha Mehta: What is the minimum strength of membership for the association to be formed? Shri Alagesan: There is no such minimum membership prescribed.

Prof. D. C. Sharma: Is it a fact that some representatives of the Railway Passengers' Associations are nominated on the Railway advisory body?

Shri Alagesan: Yes, Sir. On the regional Consultative Committees they are to be nominated.

Shri Balwant Sinha Mehta: May I know whether the associations are real representative bodies or have been formed to create leadership?

Shri Alagesan: I do not think I am called upon to give any opinion on that.

Shri N. Sreekantan Nair: May I know whether the members of these consultative bodies will have the same authority as the members of theformer advisory committees?

Shri Alagesan: Yes, Sir, These consultative committees are like the former local advisory committees.

Shri Gidwani: What have the Government decided regarding the representation made to the Government by the Indian Chamber of Commerce and the Passengers Traffic Relief Association, Bombay, about the nominations to the Railway advisory bodies?

Shri Alagesan: I would like to have notice of that particular question.

Shri M. D. Joshi: It was stated that a formal recognition is not given to these associations. But it has also been stated that members have been nominated on behalf of or for those associations on these advisory bodies. Is that not a formal recognition?

Shri Alagesan: Yes, it may be construed to be like that.

Shri T. K. Chaudhuri: In view of the fact that a reference was made in the Budget speech of the hon. Minister to the formation of users' committees, or something like that, may I know whether any such committee has been formed.

Shri Alagesan: Some committees have been formed already, and the rest will be formed in the near future.

Shri Nambiar: May I know whether in forming these consultative committees, these passengers' associations people are also consulted, or they are picked and chosen?

Shri Alagesan: They are asked to submit names, and some representatives are chosen from the names supplied.

Shri N. M. Lingam: May I know whether after the formation of these consultative committees, these passengers' associations will continue to exist?

Shri Alagesan: They continue to exist always.

Shri Kakkan: May I know whether these associations are helping the railway authorities to find out ticketless travellers and pick-pockets?

Mr. Deputy-Speaker: The passengers' associations to catch hold of ticketless travellers?

Shri Alagesan: I am afraid not.

CENTRAL COUNCIL OF Gosamvardhan

*1202. Sardar A. S. Saigal: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether there is a proposal to take over complete responsibility by the Central Council of Gosamvardhan for Animal husbandry work in the same way as the I.C.A.R. is carrying on Agriculture work;
- (b) how Government are going to tackle the problem of useless animals by model Legislation or otherwise; and
- (c) whether Government will finance the Gosadan Scheme and deal through them with the unproductive, unserviceable and such other animals as are found useless by their owners?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) There is no proposal under consideration by Government at present to entrust the Central Council of Gosamvardhan with responsibility for all Animal Husbandry work now performed by other organisations such as the I. V. R. I., the I. D. R. I. and the I. C. A. R. It is, however, our intention to make the fullest use of the Council for work connected with cattle development, with special reference to the establishment of Gaushalas and Gosudans.

(b) and (c). With a view to segregating unproductive and useless cattle a scheme for the establishment of 160 Gosadans in various States is included in the Five Year Plan. The expenditure is shared on a 50:50 basis in the case of Parts 'A' and 'B' States and the whole expenditure is borne by the Centre in the case of Part C States.

Shri Dabhi: May I know the composition of the Central Council of Gosamvardhan, and the work it has done up to this time?

Shri M. V. Krishnappa: The composition is that it consists of the representatives of the various Governments, and some representatives...

Mr. Deputy-Speaker: I think there must be some statute passed by this House.

Shri M. V. Krishnappa: I want notice.

Seth Govind Das: Is it a fact that out of these 150 Gosadans which the Five Year Plan has decided to establish this year, 20 non-official and 30......

Several Hon. Members: In Hindi.

Seth Govind Das: Does the hon. Minister know Hindi? I did not know.

The Deputy Minister of Communications (Shri Raj Bahadur): He does not know.

Several Hon, Members: Hindi please.

Mr. Deputy-Speaker: Order, order; the hon. Member may go on in English.

Seth Govind Das: I was informed by the hon. Minister who is sitting by my side that he does not know Hindi. That was why I started in English.

Mr. Deputy-Speaker: He is still learning.

Shri M. V. Krishnappa: I understand Hindi.

सेंठ गोविन्द दास : में मान नीय मंत्री जी से यह पूछना च हता हूं कि क्या यह बात सही है कि इन १५० गोसद नों में से ३० सरकारी और २० गैर-सरकारी सदन इस वर्ष स्थापित करने की योजना गोसं-र्धन कांडिन्सल ने स्वीकार की है।

बी एवं बीं कुष्म प्या: हमारे पास डिटेल्स नहीं हैं। इस के किए नोटिस वीजिए।

सेठ गोविन्द दास : जो दूसरी दात मंत्री जी ने कही कि इस का ५० प्रति शत